

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
OA No. 2418/95

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New Delhi this the 20th day of January 1997.

HON'BLE MR. S.R.ADIGE, MEMBER (A)
HON'BLE DR. A.VEDAVALLI, MEMBER (J)

Mrs. Sneh Lata
W/o Shri Jawahar Lal
R/o H.No.166, Mandi Mohalla,
Sonipat (Haryana)
Presently working as
Junior Stenographer
Office of Official Liquidator
A2, W2, Curzon Road Barracks,
Kasturba Gandhi Marg,
New Delhi-110001
(By Advocate: Applicant in person)

..... Applicant

Versus

Union of India through

1. Secretary to the Govt. of India,
Ministry of Industry & Company Affairs,
5th Floor, A-Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi.
2. The Regional Director,
Company Law Board,
Kanpur.
3. Official Liquidator attached to
High Court of Delhi,
A2, W2, Curzon Road Barracks,
Kasturba Gandhi Marg,
New Delhi.
4. Secretary,
Staff Selection Commission,
Block 12, CGO Complex,
Lodi Road,
New Delhi-110003.

..... Respondents

(By Advocate: Sh. E.X. Joseph on behalf of Resp. No.4 and
Sh. Shri Ram, Official Liquidator, Depttl.
Representative on behalf of Resp. No.1 to 3.)

JUDGMENT (ORAL)

By Hon'ble Mr. S.R.Adige, Member (A) -

Heard.

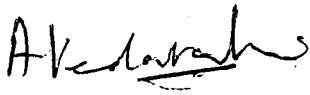
2. Learned Counsel for Staff Selection
Commission Shri Joseph and Departmental
Representative Shri Sri Ram have stated at
the bar that they would have no serious
objection in allowing the applicant one more

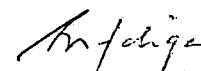
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chance to appear in, and clear the next S.S.C. Exam. for selection to the post of Junior/ Grade 'D' Stenographer by giving her age relaxation if necessary, and meanwhile allow her to continue on ad hoc basis in the dept. in her existing capacity.

3. In the facts and circumstances of this particular case, we order accordingly, but make it clear that no further chance will be granted to the applicant.

4. The O.A. is disposed of accordingly. No costs.


(DR. A. VEDAVALLI)
Member (J)


(S.R. ADIGE)
Member (A)

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